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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI.

6.6.88

REGN. NO. OA 461/88

Shri Ajit Kumar Chowdhary ..... Applicant

Vs.

Directorate of Printing,  
Office of the Directorate of ..... Respondents  
Printing, New Delhi & another

Coram: Hon'ble Mr. Justice K. Madhava Reddy, Chairman  
Hon'ble Mr. Kaushal Kumar, Member.

None present.

On 5.5.1988 we noticed that the application was prima facie barred by time. The learned counsel for the applicant sought time to file a petition for condonation of delay. Today neither the applicant nor his counsel is present and nor any petition for condonation of delay is filed. In the circumstances, this application is dismissed for default.

  
( KAUSHAL KUMAR)

MEMBER

6.6.88

  
( K. MADHAVA REDDY)

CHAIRMAN

6.6.88